

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

33

**COMP.APPL/15(MB)2024 IN
CP/249(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 28.03.2024

NAME OF THE PARTIES: Tanisha Multi Trading Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Manish Jha, Ld. Counsel for the Applicant present.
COMP.APPL/15(MB)2024: This is an application filed for appointment of Transaction Auditor in Tanisha Multi Trading Private Limited.
2. Counsel for the Applicant submits that Liquidator has proposed the name i.e. H Rajen & Co., Chartered Accountants having ICAI Firm registration No.108351W as Transaction Auditor for conducting the Forensic Auditor /Transaction Auditor of the petitioner company for a fee of Rs.30,000/-.
3. In view of the above, COMP.APPL/15(MB)2024 is **allowed and disposed of.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)